List of Civil Pending Cases							
Sr. No.	Cases	Party Name	Next Date	Next Purpose			
		JAI DEVI VS SULEKH CHAND					
1	CS/264/2019	SINGHAL AND ANR.	09-02-2024	Misc. Arguments			
3	CS/324/2019	VISHWAS SANDILYA Vs RADHA DEVI	17-02-2024	Final Arguments			
	05/524/2015	SRI KRISHAN Vs SANJAY	17-02-2024	Plaintiff/Petitioner			
	CS/355/2019	MALHOTRA	23-02-2024	Evidence			
	CS/366/2019	VED PRAKASH VERMA AND ANR. Vs SANDEEP KUMAR JAIN	24-02-2024	Misc. cases			
5	CS/17/2020	VIVEK SHARMA Vs SANJAY VERMA	11-03-2024	Final Arguments			
6	CS/33/2020	NEETU AND ORS Vs AMIT KUMAR AND ORS	05-02-2024	Plaintiff/Petitione Evidence			
7	C5/42/2020	URMILA DEVI Vs YASH PAL MITTAL	24-02-2024	Misc. cases			
8	CS/143/2020	ASHISH KUMAR Vs AMAR SINGH	07-03-2024	Defendant/Respo ndent Evidence			
9	CS/159/2020	JAVED ABRAHAM Vs SURAJ TIWARI	05-03-2024	Defendant/Respo Indent Evidence			
	CS/169/2020	URMILA Vs ROHTASH	28-02-2024	Issues			
11	CS/8/2021	RAJENDER SINGH RAJPUT Vs MUNNA LAL	07-02-2024	Defendant/Respo ndent Evidence			
12	CS/18/2021	RAMESH VERMA Vs KAMLESH DAWAR AND ORS.	26-02-2024	Final Arguments			
		GOPI CHAND SHARMA Vs SORAN		Defendant			
	CS/30/2021	SINGH	12-02-2024	Evidence			
14	CS/58/2021	SHAMA PRAVEEN VS LAYAK RAM	15-02-2024	Misc. cases			
15	CS/64/2021	DEEPAK KUMAR GUPTA VS SANJAY KUMAR GUPTA	24-02-2024	Final Arguments			
	00/0 //2022	KISHAN KUMAR VS GOVERNMENT	24-02-2024	Innai Arguments			
16	CS/96/2021	OF NCT DELHI	05-02-2024	Misc. cases			
17	CS/111/2021	SATYAPAL SINGH VS NARENDER NEGI	15-02-2024	Plaintiff/Petitione Evidence			
10	CSUDELOODI			Further			
_	CS/135/2021 CS/141/2021	SHRI PRAKASH VS VIDYA WATI	09-02-2024	Proceedings			
19	<u>C3/141/2021</u>	SUNIL KUMAR Vs SAMEER KHAN REKHA CHAUHAN Vs MANOI	23-02-2024	Misc. Arguments			
20	CS/169/2021	CHAUHAN	21-02-2024	Final Arguments			
21	CS/170/2021	LATA GUPTA Vs SATISH GUPTA	24-02-2024	Plaintiff/Petitione Evidence			

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22	2CS/185/2021	KRISHN YADAV Vs SUDHA DEVI	04-03-2024	Plaintiff/Petitione Evidence
23	CS/196/2021	ASIF ALI Vs SAYARA BANO	20-02-2024	Defendant/Respo ndent Evidence
24	CS/197/2021	SUDHA Vs ANNU	14-02-2024	Issues
25	CS/199/2021	BIJAY PAL SINGH YADAV VS RAM PAL SHARMA	15-02-2024	Defence Evidence
26	CS/205/2021	ANURADHA Vs SHRI RAJ RISHI	05-03-2024	Misc. cases
_27	CS/225/2021	DINESH CHANDER CHAUHAN VS BHIKA RAM SHUKLA	06-02-2024	Misc. cases
28	CS/231/2021	HUKAM SINGH Vs VED PRAKASH SINGH	13-02-2024	Final Arguments
29	CS/15/2023	KAMLESH DAWAR Vs RAMESH VERMA	26-02-2024	Final Arguments
30	CS/262/2021	MEENU SINGHAL Vs SURESH GOEL	17-02-2024	Issues
31	CS/264/2021	BRIJ BHUSHAN SHARMA Vs RAJESH SHARMA	19-02-2024	Defendant/Respo ndent Evidence
32	CS/276/2021	SUDHISH KUMAR AND ORS Vs CH. RAM PAL AND ORS	05-02-2024	Misc. cases
33	CS/310/2021	SANJAY KUMAR GUPTA AND ORS Vs DEEPAK KUMAR GUPTA	24-02-2024	Final Arguments
34	CS/6/2022	DHRI SINGH TOMAR VS SANJAY SINGH	05-02-2024	Further Proceedings
35	CS/323/2021	BHASKAR TIWARI Vs CHANDRO DEVI AND ORS	26-02-2024	Misc. cases
36	CS/11/2022	AISH MOHD. DOST Vs SAVEZ	13-02-2024	Defendant/Respo ndent Evidence
37	CS/50/2022	M/s MAHAVEERA TRADING COMPANY Vs M/s PIHU ENTERPRISES	27-02-2024	Misc. Arguments
38	CS/108/2022	SUNIL KUMAR VS UTTAM KUMAR @GUDDU	14-02-2024	Further Proceedings
39	CS/131/2022	MAMTA AND ANR Vs LAKHPAT SINGH AND ORS	19-02-2024	Misc. Arguments
40	CS/151/2023	SUNITA AND ORS VS LAKHPAT		Misc. cases
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## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, WORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.

## ORDER

12 rtthe ervil cases pending in the court of Sh. Sanjeev Kumar Malhotra, District Judge (Commercial court) as mentioned at <u>S. No. 1 to 40</u> as per "Annexure-A" (list attached herewith) are hereby withdrawn and assigned to the following courts, North-East District for disposal in accordance with law, with immediate effect.

S.	Name of Transferee Court	Cases at Serial No. in the enclosed list.		
No				
1.	Sh. Kapil Kumar, ADJ-01	Sr. no. 1 to 19 and 21		
2.	Ms. Manu Vedwan, ADJ-02	Sr. no. 20and 22 to 40		

The Ahlmad/Asst. Ahlmad of the Transferor Courts are directed to send the files/records/proceedings to the Transferee Court in all respects immediately, with the instructions to the parties or other concerned/witness/applicants to appear before the Transferee Court on the date fixed and ensure that the list of transferred cases is displayed outside the Court room and Ahlmad Room so that no inconvenience is caused to the lawyers and litigants.

Besides the above cases mentioned in the list, if there is any connected/cross matter left, the same be also sent to the transferee court alongwith the main case.

The order be uploaded on the website alongwith the list of cases.

11 2 2024

(VIRENDER KUMAR BANSAL) Principal District & Sessions Judge. North-East District. Karkardooma Courts, Delhi. Dated : 1 2 FEB 2024

No. \_\_\_\_/Judl./N-E/KKD/Delhi/2024

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## Copy forwarded for information and necessary action :-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
- The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order, outside their Court Rooms/Ahlmad Rooms.
- 4. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order on the notice board, for the notice of all the Lawyers/Litigants.
- 5. The Administrative Officer (Judl.) of Administration Branch/Filing/CMM Office and Facilitation Center, North-East District, Karkardooma Courts, Delhi.
- 6. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi through LAYERS. For LAYERS.
- 7. Reader to the undersigned.

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- 8. Ahlmad of the concerned Courts, for information and necessary compliance.
- The Care Taker, North-East District, Karkardooma Courts, Delhi to display the same on the notice board of this court complex premises for information to all concerned.
- 10. PS/Reader to the undersigned.

12.02.2024

Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi. The Ld. Principal District & Sessions Judge North-East District, Karkardooma Courts, Delhi.

Subject: List of civil suits pending in the Commercial Court, North-East District.

Respected Sir,

Please find enclosed herewith the list of civil suits pending in the Commercial Court, North-East District.

Submitted please.

Yours sincerely,

- S. co Becces.

(Sanjeev Kumar Malhotra) District Judge (Commercial Courts) North-East District, Karkardooma Courts, Delhi

To,